राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार शिक्षा निदेशालय, पुराना सचिवालय, दिल्ली—110054 विधायी कार्य शाखा/प्रश्न कक्ष

संख्या – डी.ई. 25(13)/5 \[/ एल.डब्ल्यू./2024–25/6/94 - 6/95

दिनॉक - 23/23/204-

सेवा में.

श्रीमान् उप सचिव (प्रश्न कक्ष) दिल्ली विधान सभा सचिवालय, पुराना सचिवालय, दिल्ली–110054।

विषय— विधानसभा अतारांकित प्रश्न संख्या.......... , दिनाँक — 24.03.2025 के सन्दर्भ में।

महोदय.

भवदीय

संलग्नक – उपरोक्तानुसार

Col much

(महेन्द्र पाल)

अतिरिक्त शिक्षा निदेशक (विधायी कार्य शाखा)

संख्या – डी.ई. 25(13)/\$\(\(\)\(\)\(\)\(\)

Additional Director of Education 4

प्रतिलिपि — निदेशक, सूचना एवं प्रचार विभाग, दिल्ली सरकार, पुराना सचिवालय, दिल्ली — **प्रविश्वं विश्वं विश्व**

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(महेन्द्र पाल)

अतिरिक्त शिक्षा निदेशक (विधायी कार्य शाखा)

(MOHINDER PAL)
Additional Director of Education
Directorate of Education
Delhi-110054

विभाग का नाम :-शिक्षा विभाग

विभाग का पता :- पुराना सचिवालय, दिल्ली - 110054

अतारांकित प्रश्न संख्या :-11

दिनॉंक :-24.03.2025

प्रश्नकर्त्ता का नाम :-श्री विशेष रवि

क्या माननीय शिक्षा मंत्री बताने की कृपा करेंगे कि:-

क्रम	प्रश्न	उत्तर			
सं.					
क)	अधोहस्ताक्षरी द्वारा करोलबाग विधानसभा की शिक्षा संबंधी व अन्य विषयों के संबंध में लिखित पत्र संख्या 124363 दिनांक 02/06/2023 पर क्या कार्रवाई की गई है;	माननीय विधायक श्री विशेष रिव द्वारा डीटीईए स्कूल और अन्य स्कूल के संदर्भ में पूछे गए प्रश्नों के उत्तर इस प्रकार है:— S.No Complaint details 1. Action taken report on DTEA linguistic minority schools on taking donations and in addition, monthly fees from the students. Submit the repot of the committee to be constituted for the same matter and cheek minority status of school through NCMEI or other sources and submit the report NCMEI or other with the report of the sources and submit the report of the constituted for the same matter and cheek minority status of school through NCMEI or other sources and submit the report Hereby Complaint details Reply Reply Reply Reply Schools quent vis, vægen ab rêaw car acul milken vis singen a flavar it suffer a sile it with the same and in addition, monthly fees from the students. Submit the report of the committee to be constituted for the same matter and cheek minority status of school through NCMEI or other sources and submit the report Reply Rep			

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(MOHINDER PATA Additional Director of Educa Directorate of Educa Delhi-110054

	<u> </u>			
		2.	Construction of	
			MP hall in SKV	
100			(Baba Ramadev)	
			Senior sec. school,	
			Prasad nagar and	एवं संपदा शाखा ने मूल स्वामित्व के कागजात मांगे हैं।
			Rani Jhasi Road	प्रस्ताव को औपचारिक रूप से आगे बढ़ाने के लिए आवश्यक
			School	दस्वावेज प्राप्त करने के लिए ठोस प्रयास किए जा रहे हैं।
		3.	Handover of 8	जहां तक देव नगर विद्यालय का प्रश्न है, संबंधित स्कूल के
			locked rooms in	प्रधानाचार्य ने औपचारिक रूप से एमसीडी से अनेकों बार
			GBS school Dev	संपर्क किया है। लेकिन दिल्ली नगर निगम से अभी तक
			Nagar by MCD	सकारात्मक प्रतिक्रिया प्राप्त नहीं हुई है। इस मामले को
				तत्परता से आगे बढ़ाया जा रहा है और स्कूल के प्रधानाचार्य
				इस पर कार्रवाई कर रहे हैं। पत्राचार की प्रतिलिपि
				संलग्नक—'ग' रूप में संलग्न है।
ख)	यदि नहीं की गई तो इसके	संबंधित प्रधानाचार्य द्वारा आवश्यक कार्रवाई की जा रही है, जिसके कारण अभी तक		
	क्या कारण हैं और संबंधित	किसी भी अधिकारी के खिलाफ कार्रवाई उचित नहीं है ।		
	अधिकारियों के नाम का			
	विवरण; और			
ग)	उपर्युक्त संबंध में कार्यवाही	जैसा कि बिंदु संख्या 1 और 2 में उल्लेख किया गया है।		
	कब तक होगी?			

Mohndulal

(MOHINDER PAL)
Additional Director of Education
Directorate of Education
Delhi-110054

The



தில்லித் தமிழ்க் கல்விக் கழகம் (பதவு DELHI TAMIL EDUCATION ASSOCIATION (Regd.) LODI ESTATE, NEW DELHI - 110 003

No.15/01/DTEA/2023/07-126

Dated: 24.07.2023

ro

The Principal Govt. Sarvodaya Bal Vidalaya Rani Jhansi Road, New Delhi-110055

Sub:- Reply in respect to complaint regarding School admission by the complainant Sh. R. Jha against DTEA Sr. Sec. School, Pusa Road.

Sir,

j

With reference to your letter GSBV/RJR/2023/4380 dated 20.07.2023 on the subject cited above, this is to inform you that as per instructions/guidelines issued vide Central Vigilance Commission Circular No. 03/03/16 dated 07.03.2016 (copy enclosed at Annexure-1) and Govt. of India, Ministry of personnel, Public Grievances & Pensions Department of Personnel & Training, Office Memorandum F.No. 104/76/2011-AVD-1 dated 08.10.2018, (copy enclosed at Annexure-2) no action is required to be taken on anonymous/pseudonymous complaints, irrespective of the nature of the allegations and such complaints need to be simply filed, since the complaint does not carry the name and address of the complainant.

It is not understood that why above said complaint in respect of DTEA School is being entertaining by Sh. Ashok Kumar Sharma, HoS, GSBV (DE Nominee) while Directorate of Education nominate its nominee for the purpose of attending School Management Committee Meeting. It seems that Sh. Ashok Kumar Sharma, DE Nominee has enough time to interfere in DTEA School matters.

(Ř.RAJU) Honorary Secretary

Encl:- As stated above Annexure-1 & 2. Copy to: Principal, Pusa Road.

GSBY RANI JHANSI ROAD, NEW DELHI-55

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COVI. OF NICTORAL CAPITAL TERRETION OF DELIG DERECTORATE OF EDUCATION

59/C

No. 3:789

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The Secretary, Tarild Road, Tar Dolld.

SUDISCHER OF MINNESPENT.

ध्राप्त

With inference to your letter dt.03/08/2K on the above rotad subjt. I am directed to convey you the approval of Director of Education taccord minority status (Linguistic Minority) in respect of following 04 echols:

1: 50 TENE TO Local Botato, Now Dellid

2. D.T.E.A., R.K.Puram, New Delhi.

3. D.T.E.A., Pusa Road, New Delhi

4. D.T.E.A... Moti Dagh, New Delhi.

The "comple" droft whome of management submitted by you vide your letter dt.11/03/20 is also approved. You are, therefore, requested to submit reperate rohame of management for each of these school on the same pattern within 10 days of receipt of this letter.

Yours faithfully,

(N. S. TOLIA) ADDL.DIRECTOR OF LENKACT).

Prikopei D.T.E.A., Senso Seconday Sobol Loui Relato, New Debi-110093

PRINCIPAL INCHARGE DTEA Sonior Secondary School Lodi Estate, New Delhi - 110003

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संलञ्बर ग



GOVERNMENT BOYS SEC. SCHOOL



NEW ROTHAK ROAD, 22-B, DEV NAGAR, NEW DELHI-110005 SCHOOL I.D. 2128006 PH.: 011-28711536

Ref. No.:- GBSS/NRR/22-B/Dov Nagar/2025/35

Date 19 03 12025

To Deputy Comissioner MCD Karol Bagh Zone New Delhi-110005

Subject: Regarding Handing Over the 08 Locked Rooms.

Sir/Madam

It is to inform you that there are 08 rooms in this premises, which are locked by the MCD. from the past around 15 – 20 years. It is pertinent to mention here that, there was running primary school which has been merged with one another nearby primary school and these rooms are unused and locked by MCD. These rooms are in a dilapidated condition. These rooms have become breeding ground for snakes and mongoose which is a potential safety hazard for students and staff of the school. The ground in front of these rooms is very slippery (particularly during rainy season) and every now and then there is an incident of somebody falling. There is a lot of dirt in these rooms and rain water can be seen seeping inside these rooms.

The enrollment of the students is increasing day by day now we have the latest enrollment are 372 and we have only 08 class rooms in which the classes are running and the size of the class rooms are below standard level. Therefore, you are requested to hand over 08 locked rooms which are under the control of MCD. So that the students may sit properly in the class rooms.

I shall be thankfull to you.

(HOS),

G.B.S. School 22B Dev Nagar New Rolkiak Road, New Delhi-5 SCHOOL ID-2113006